

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.43
ANSWERED ON 18.11.2019**

CLASSIFICATION OF ADVENTURE TOURISM ACTIVITIES

43. SHRIMATI POONAM MAHAJAN:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government classifies certain adventure centric tourism activities in a specific category;**
- (b) if so, the details of the criterion and the locations across different States that comes under this category of adventure tourism;**
- (c) the number of deaths by accidents that have occurred through adventure tourism in the country during the last two years;**
- (d) whether the Government has any provisions in place to deal with medical emergencies arising during adventure tourism activities;**
- (e) if so, the details thereof; and**
- (f) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a): The Ministry of Tourism has classified 31 Adventure Tourism Activities which are land-based, water-based and air-based under the revised Guideline 'Indian Adventure Tourism Guidelines – 2018' (Version 2.0)

(b): The detailed criteria for different Adventure Activities is given in the 'Indian Adventure Tourism Guidelines – 2018' (Version 2.0).

Adventure tourism activities take place in various States/UTs depending on the terrain and availability of infrastructure and are done under the supervision of State Govts./UTs.

Ministry of Tourism provides Central Financial Assistance to State Governments/UT Administrations under various schemes for development of Infrastructure for Adventure Tourism. In addition, Adventure Tourism is regularly highlighted for promotion as part of the Incredible India Campaign in the print, electronic, online and outdoor media in India and abroad as well as the various travel trade exhibitions overseas.

(c) to (f): The accidents occurred through Adventure Tourism are monitored by various State Govts and UTs. Detailed guidelines related to safety & medical emergencies aspects are part of the Indian Adventure Tourism Guidelines 2018. These Guidelines have been forwarded to State Govts and UTs Administrations for adoption and compliance.

The responsibility of dealing with medical emergencies arising during Adventure Tourism activity is with the concerned State Govts /UTs.
